

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal, the 29th March, 2022

No. HCM/A-24/80-Estt.(V) Pt. I/ In pursuance of this Registry's Advertisement No. HCM/A-24/80-Estt.(V)Pt.I/100385 dated 10th December, 2021, the High Court of Manipur is pleased to declare the selected candidate in order of merit for appointment to the post of "Cook" in the High Court of Manipur.

Sl. No.	Roll No.	Name	Category	Mark Scored
1.	00001	THIYAM ROBIKUMAR SINGH	UR	71.17

The selected candidate is hereby informed to collect the offer form with effect from **31st March, 2022** and submit the same on or before **7th April, 2022** to the undersigned. .

Further, the following candidate is kept in the wait list in order of merit.

Sl. No.	Roll No.	Name	Category	Mark Scored
1.	00004	NINGTHOUJAM SURCHANDRA SINGH	UR	67.83

Sd/-
(PH. JAPAN SINGH)
I/C REGISTRAR (ADMN.)
HIGH COURT OF MANIPUR
Imphal, the 29th March, 2022

Endt. No. HCM/A-24/80-Estt.(V) Pt. I/ 5882-96

Copy to:-

1. The Commissioner (Law), Government of Manipur.
2. The Commissioner (Vigilance), Government of Manipur.
3. The Registrar (Judl.), High Court of Manipur.
4. The Jt. Registrar (Judl.), High Court of Manipur.
5. All the Deputy Registrars, High Court of Manipur.
6. The Language Officer (Special Officer), High Court of Manipur.
7. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
- He is requested to upload the same on the Official Website of this Registry.
9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The Private Secretary to Registrar General, High Court of Manipur.
14. The Superintendent (Estt.-I), High Court of Manipur.
15. Notice Board/Guard File/Concerned File.

Ph. Japan Singh
I/C REGISTRAR (ADMN.) 29/3/22
HIGH COURT OF MANIPUR